

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 204
(IB)-76/ND/2024

IN THE MATTER OF:

UPAL Buildtech Private Limited

...

Appellant/Petitioner

Versus

Stargaze Entertainment Pvt. Ltd

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the OC

: Adv. Pankaj Agarwal, Adv. Shashwat Srivastava

HYBRID HEARING (PHYSICAL & VC)

ORDER

List the matter on 08.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)